

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 927 of 2020**

**In the matter of:**

**Himalayan Cast Power Pvt. Ltd.**

**....Appellant**

**Vs.**

**Pankaj Khaitan,  
Resolution Professional of Sasi Power  
Pvt. Ltd.**

**...Respondent**

**Present**

**For Appellant: Ms. Purti Gupta, Advocate.**

**For Respondent: Mr. Neeraj Gupta, Advocate.**

**ORDER**  
**(Virtual Mode)**

**21.12.2020:** It is represented on both the sides that the pleadings are completed and they pray for short accommodation to file their 'Notes of Written Submissions' containing not more than three pages together with 'Compilation of Judgments', if any. Accordingly, time is granted for both sides to file their 'Notes of Written Submissions' together with the 'Compilation of Judgments', if any, before the Office of the Registry on or before 10<sup>th</sup> January, 2021 and that the copies of the said submissions shall be exchanged between the Parties before the next date of hearing. The Office of the Registry is permitted to receive the same.

The Registry is directed to List the matter on **18<sup>th</sup> January, 2021**.

**[Justice Venugopal M.]**  
**Member (Judicial)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**

*Sim/ nn*